

NOTICE
No.ITC/2169/2026

It is hereby notified for the information of all Learned Advocates that under the directions of Hon'ble the Acting Chief Justice, the High Court of Gujarat is going to launch an automated **WhatsApp Messaging Service**. In the initial pilot phase, this facility is introduced for direct, advocate-specific **Daily Cause-List delivery** via WhatsApp.

To ensure seamless receipt of advocate-specific daily cause-lists and upcoming WhatsApp eService, Learned Advocates, whose mobile number with whatsapp facility is not registered with the High Court, are requested to **register or update their active WhatsApp mobile number** in the High Court of Gujarat. The mobile number can be updated by sending an email on hcourt-ahmd-guj@nic.in with a scanned copy of Sanad, with following details:

Advocate Name:

Advocate Code:

Email ID:

New Mobile number:

Bar Council enrolment No.: G/_____/_____

Attachment: Copy of Sanad

By Order,

Date: 06/10/2026

Sd/-
I/c. Registrar (SCMS & ICT)